

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/7975/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dhruvad Kashyap Das,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the <sup>4h</sup> 25 August, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. JCD.I/18/23/4984 dtd. 22.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **transit leave on 24.08.2023 and 25.08.2023 for going to Guwahati to attend the programme and on 27.08.2023 and 28.08.2023 for returning back to the station, alongwith station leave permission, from the morning of 24.08.2023 till the morning of 29.08.2023**, has been granted. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sdf*  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-205/2013/7976/A, dated, 25-08-23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*Sdf*  
**JT.REGISTRAR (VIGILANCE)**